

Annexure 2

Name of the Corporate debtors: M/s.Titan Energy Systems Limited : Date of Commencement of Liquidation: 08.08.2019 : List of stakeholders as on 26.10.2022

List of Un Secured financial creditors

S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by guarantee	% share in total amount of claims admitted					
2	ICICI Bank	3	05.09.2019	221,832,183	221,832,183	Form D	1)Exclusive charge on land admeasuring 20.15 acres situated at sector specific special Economic Zone , in Plot No.9 (Part) of Feb city SEZ Survey No.61 (part), 62 (part) and Raviyal village , Maheshwaram Mandal, R.R. District Hyd . 2) Pari passu charges on current assets and movable fixed assets of the company Personal guarantee of Mr.Rao CYS Chodagam,Mr.Sasidhar Chodagam,Mr Ravi K Chodagam and Ms C Aruna	8.76	0	0	0	0	Property soldout before commencement of CIRP Exclusive charge on land admeasuring 20.15 acres situated at Sector Specific Special Economic Zone , in plot No.9(part)of Fax City SEZ Survey No.61 (part),62(Part) and Raviyal Village, Maheshwaram Mandal, R.R.Dist & pari pasu charge on current assets and movable fixed assets of the company
3	Barclays Bank PLC	2	03.09.2019	145,150,563	145,150,563	Form D	1. First Pari passu charges by the way of hypothecation on the current assets and Fixed assets of borrower Company. 2. Personal Guarantees of Mr. Chodagam santi Yoganand Sankara Rao, Mrs. C Aruna ,Mr. C Ravi Kumar & Mr. C Sasidhar. 3. Corporate Guarantee of Titan Consultants & Services Ltd.	5.73	0	0	0	0	
				366,982,746	366,982,746			14.49					